

**Speedy ferry service for coastal areas  
in Maharashtra**

C43 SHBI HUSEN DALWAI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Maharashtra Government has sent any proposal to the Central Government for starting speedy ferry service in its coastal areas;

(b) if so, what are the details thereof; and

(c) what is the action the Central Government have taken on the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) No.

and (c) Do not arise.

**Institute of Technology in  
Maharashtra**

644. SHRI HUSEN DALWAI: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether it is a fact that the Government of India have sanctioned the setting up of a new Institute of Technology in Maharashtra; and

(b) if so, the location of the said Institute and the progress so far made in setting it up?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) No, Sir.

(b) Does not arise.

**Refund of amount by D.D.A. to  
Sheikh Sarai Self-financing Scheme  
Flats owner,**

645. SHRI K. MOHANAN: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply to Unstarred Question 557 given in the Rajya Sabha on the 2nd March, 1984 and state:

(a) whether it is a fact that the question of refund of the amount

charged by the D. D. A. for the provision of grills in the Sheikh Sarai Self Financing Scheme Flats, where the grills have not been provided by the D. D. A. is still pending even after a lapse of more than four months; and

(b) if so, the reasons therefor and by when the allottees will be refunded this amount?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) DDA has reported that the details of Self Financing Scheme Flats in the Sheikh Sarai, where grills have been provided by the allottees themselves, are being collected from the field units and a decision will be taken shortly.

646. [Transferred to the 2nd August, 1984]

**Production of Paddy**

647. SHRI R. MOHANARANGAM: Will the Minister of AGRICULTURE be pleased to state:

(a) the quantity of paddy likely to be produced during the current year, State-wise; and

(b) whether it is sufficient to meet the total demand of our country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) and (b) An all India production target of 61.5 million tonnes of paddy (in terms of rice) has been fixed for the crop year 1984-85 (July-June), keeping in view the production potential and overall consumption requirements of the country. It is too early to estimate the likely level of production State-wise, at present.

**Production of Seeds**

648. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of AGRICULTURE be pleased to state;

(a) whether Government have recently formulated a new plan to boost the production of seeds; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA):  
(a) Yes, Sir.

(b) The Government of India in consultation with the State Governments, have formulated a 10 Point Action Programme for increasing the production of Breeder, Foundation and Certified seeds during the 7th Five Year Plan. The main features of this Programme include advance planning, close monitoring of seed production and distribution, setting up of processing plants, strengthening of Seed Testing Laboratories, Seed Certification Agencies and Seed Law Enforcement Agencies, Construction of specialised seed storage, setting up of additional smaller seed farms, maintenance of buffer stocks of Breeder, Foundation and Certified seeds, increasing retail points for seeds and propagation of the necessity of use of certified seeds through Extension Agencies and seed producers.

**ive mentation of Rural Dorelop ment Schemes**

649. SHRI SANTOSH KUMAR SAHU: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Central Government have issued any instructions to the State Governments with regard to the implementation of all rural development schemes within the stipulated time; and

(b) if so, what are the details thereof and the progress made so far in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARI NATH MISHRA): (a) and (b) Yes, Sir, instructions have been issued from time to time for the proper implementation of the programmes undertaken by this Ministry keeping in view the guidelines, targets etc. set for the schemes. Progress is reviewed by obtaining periodical returns, field visits, conferences of high level officers etc. Statements showing the Progress under the Integrated Rural Development Programme, National Rural Employment Programme and Drought Prone Areas Programmes are attached. (*See below*).

**Statement—I**

*Integrated Rural Development Programme (IRDP) beneficiaries assisted till the month of June, 1934 (1934-35) —Position as on 17-7-1934*

Sl. No.	States/UTs	No. of Blocks	Target beneficiaries	Achievement		
				Till June, 1934	SC	SI
1	2	3	4	5	6	7
1	Andhra Pradesh . . . . .	330	193000	2949*	805	264
2	Assam . . . . .	134	80400	18352	1111	1508
3	Bihar . . . . .	587	352200	37840	9179	1862
4	Gujarat . . . . .	218	130300	10606	1190	2319